

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 234 of 2015**

**&**

**IA No. 386 of 2015**

**Dated: 12<sup>th</sup> January, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s Punjab Biomass Pvt. Ltd.**

**...Appellant(s)**

**Vs.**

**Punjab State Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Ms. Shikha ohri  
Mr. Nimesh Jha

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R.1

Mr. Anand K. Ganesan for R.2

Mr. Aditya Grover and  
Mr. Sanjeev Mehta for R.3

**ORDER**

At the request of learned counsel for the Appellant, the matter is  
adjourned to **06.03.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/sh*